

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 202
Appeal No. 05/252/JPR/2023
Under Section 252 of
Companies Act, 2013

In the matter of:

Income Tax Officer

...Appellant

Versus

Registrar of Companies & Ors.

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. PRASANTA KUMAR MOHANTY, TECHNICAL MEMBER**

Present Through Video Conferencing: -

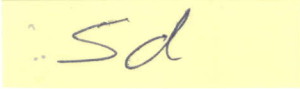
For the Appellant : Dilip Rathore, Income Tax Officer

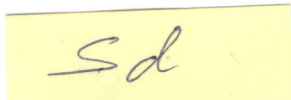
For the Respondent : Pooja Singh, JTA

ORDER

Heard Mr. Dilip Rathore, Income Tax Officer appearing on behalf of the Appellant. Ms. Pooja Singh, JTA appearing on behalf of the RoC who submits that response has been filed vide Diary No. 594/2023 dated 03.03.2023.

Submissions heard. Order is reserved.


(Prasanta Kumar Mohanty)
Technical Member


(Deep Chandra Joshi)
Judicial Member

March 15, 2023